

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/NJA/1/2016-17/Apptt.
Letter No. 1017 /Apptt.
Dated: 06.03.17

To,

**All the Principal District & Sessions Judges of the State of Jharkhand,
Including the Judicial Commissioner, Ranchi.**

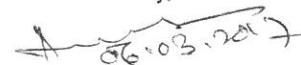
**Sub.:- For sending a copy of one judgment / decision of any contested case related to Adoption
Matters / Cases.**

Sir,

I am directed to request you to send a copy of one judgment / decision of any contested case related to **Adoption Matters / Cases** which have attained finality, by **09th of March, 2017**.

This may be treated as **“MOST URGENT”**.

Yours faithfully,



Registrar General